



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue (Haj & Auqaf) Department**

Notification

Jammu, the 25th January, 2019

SRO 77 .- In exercise of the Powers Conferred by sub- section (1) of section 6 of the Jammu and Kashmir Wakafs Act, 2001 (Act No III of 2001), the Government, after consulting the Special Officer Auqaf, Jammu and Kashmir, hereby publish the land measuring 225 Kanals and 10 Marlas comprising Khasra Nos from S.No. 01 to 23 as indicated in Annexure "A" to this notification in the form of Graveyards, Masjids, Ziarats and Eid-Gahs, situated in different villages /Tehsils of Districts Rajouri, Poonch, Jammu, and Reasi, as "**Wakaf Property**" for the purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner/Secretary to Government,
Revenue Department

Dated:- **25**-01-2019

No:- Rev/Auq/62/2018

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Deptt.
2. Secretary to Government, Department Law, Justice & Parliamentary Affairs.
3. Deputy Commissioners, Rajouri, Poonch, Jammu, and Reasi.
4. Director, Archives, Archaeology & Museums, J&K.
5. OSD to Advisor (G) to Hon'ble Governor for information.
6. Special officer Auqaf, J&K, Jammu.
7. General Manager, Government, Press, Jammu/Srinagar. He is requested to publish the notification in the next issue of the Government Gazette and supply 20 copies of the said notification to this Department as well as Special Officer, Auqaf, Jammu.
8. Administrator Auqaf, Tehsils Rajouri, Poonch, Jammu, and Reasi.
9. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
10. I/C Website, Revenue Department.
11. Stock/Govt. Order/SRO file

(Ghulam Rasool) KAS

Deputy Secretary to Government
Revenue Department

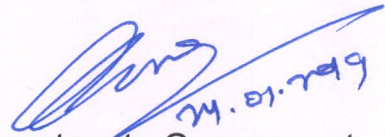
Annexure- A to SRO No. Dated -12- 2018,

S.No	Tehsil	Name of the Village/Mohala	Name of Wakaf property	Khasra No.	Area			Nature of Property
					Kanali	Marla	Sq.ft.	
1.	Rajouri	Fatehpur	Khankah Sain Ganji Sahib	933	22	19	-	Kaap
2.	-do-	-do-	-do-	934	08 35 05 - - <u>50</u>	15 02 15 15 12 <u>19</u>	- - - - -	Hail Warhal Awal Arh Bana Gair Mumkin Khanqah
3.	-do-	-do-	-do-	935	01	09	-	Warhal Awal
4.	-do-	-do-	-do-	1051	04 06 - <u>10</u>	- 15 04 <u>19</u>	- - -	Warhal Awal Banjre Qadeem Khanqah
5.	Kotranka, Rajouri	Kotranka		266	11	02		Eid-gah
6.	Haveli, Poonch	Mandhar	Ziarat Sain Miran Bakash	1177	-	05	-	Shop
7.	-do-	-do-	-do-	1405/1 267/12 01 min	10 03 04 <u>17</u>	- 01 - <u>01</u>	- - -	Maidani Kaap Gair Mumkin
8.	-do-	-do-	-do-	1405/1 267/12 01 min	03 01 - 01 <u>05</u>	- - 02 09 <u>11</u>	- - - -	Maidani Kotha Gair Mumkin Do
9.	-do-	-do-	-do-	1405/1 397/12 67/120 1	01 - 02	10 13 03	- - -	Maidani Gair Mumkin

(Handwritten signatures and initials in blue ink)

	-do-	-do-	-do-	1395/1 239/12 01	- - -	10 07 17	-	Maidani Gair Mumkin
11.	-do-	-do-	-do-	1399/1 267/12 01 min.	06 10 02 18	- - 01 01	- - -	Maidani Rakad Gair Mumkin
12.	-do-	-do-	-do-	1399/1 267/12 01 min.	- 01 - - 02	14 - 06 01 07 08	- - - -	Rakad Ziarat Sharief Masjid Sharief Gair Mumkin Banna
13.	-do-	-do-	-do-	1405/1 397/12 67/120 1 min.	01	08	-	Gair Mumkin Dak Bunglo
14.	-do-	-do-	-do-	1405/1 267/12 01 min.	01	-	-	Maidani
15.	-do-	-do-	-do-	1405/1 267/12 01 min.	10	-	-	Kap
16.	-do-	-do-	Takia Sain Miran- Bakash	1267/1 201	07 03 07 04 - 22	- - 12 07 05 04	- - - - -	Maidani Rakad Kap Gair Mumkin Kotha
17.	-do-	-do-	-do-	1405/1 397/12 67/120 1 min.	09	-	-	Kap
18.	-do-	-do-	-do-	1405/1 397/12 67/120 1 min.	- 04 05 09	15 - - 15	- - -	Maidani Kap Gair Mumkin
19.	-do-	Bandi- Chachian	-do-	855	01	07	-	Gair Mumkin Takia
20.	Maira- Mandria n Jammu	Badola		359/10 0 min.	22	08	-	Graveyard

	-do-	Godhan		146	-	10	-	Do
22	-do-	Nardi		512	01	04	-	Do
23	Chassana Reasi	Nehosi		62	- 02	05 15	-	Masjid Sharief Eid-gah
Total					225	10	-	


 Deputy Secretary to Government,
 Revenue Department.

24.01.2019

